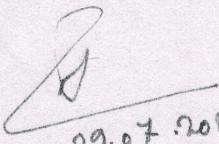


**National Green Tribunal  
Principal Bench  
Faridkot House, Copernicus Marg  
New Delhi - 110001**

**Notice**

As NGT has adopted the e-filing process in place of physical filing, it has been decided that till further orders, in matters covered by Second Proviso to Rule 12 of NGT (Practice and Procedure) Rules, 2011, the Applicant/Appellant claiming to be **Indigent or Below Poverty Line**, may send the Application/Appeal along with all documents in support of his claim (including affidavit disclosing the details and valuation of properties held by him / her), at the designated email ID i.e., **filing.bpl-ngt@gov.in** for being listed before the concerned Registrar for decision on the said issue. Registration of matter in e-filing module of NGT shall be subject to decision of the Registrar.

This issues with the approval of Competent Authority.

  
09.07.2024  
(Manisha Tripathy)  
Deputy Registrar

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to all Hon'ble Judicial / Expert Members
3. PA to Ld. Registrar General, NGT, PB, New Delhi
4. All Ld. Registrars, Zonal Benches, NGT
5. PA to Ld. Deputy Registrar
6. Consultant (Judicial, Filing, Admin.)
7. Computer Cell (For uploading the same in the NGT Website)